GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4529

TO BE ANSWERED ON THE 23RD MARCH, 2021/ CHAITRA 2, 1943 (SAKA)

AREAS UNDER SIXTH SCHEDULE IN NER

†4529. SHRI NABA KUMAR SARANIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the areas in the North Eastern States which come under sixth schedule;

(b) whether it is fact that there is no Panchayat system in sixth schedule areas of Assam and if so, the details thereof;

(c) whether there is any proposal to implement Panchayat system in sixth schedule area of Assam and if so, the details thereof;

(d) the names of the schemes being run by the Government in the said area and the details of funds released for this purpose during the last three years;

(e) whether BTC area of Assam comes under sixth schedule and if so, the details of special Government schemes being run in this area; and

(f) whether the Government has taken any special initiative for the people of this region so that tribal people of this area could be brought in the mainstream of the country and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) Paragraph 20 of the sixth schedule to the Constitution of India

specifies tribal areas as below:

Assam

(i) The North Cachar Hills District

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- (ii) The Karbi Anglong District
- (iii) The Bodoland Territorial Areas District

Meghalaya

- (iv) Khasi Hills District
- (v) Jaintiya Hills District
- (vi) The Garo Hills District

<u>Tripura</u>

(vii) Tripura Tribal Areas District

<u>Mizoram</u>

- (viii) The Chakma District
- (ix) The Mara District
- (x) The Lai District

(b): There is no Panchayat system in sixth schedule areas of Assam.

(c): Presently, there is no proposal to implement Panchayat system in sixth schedule areas of Assam.

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- (d): Various schemes are being run by the Central/ State Government in these areas. No such list of schemes is maintained by Ministry of Home Affairs.
- (e & F): BTC area of Assam comes under sixth schedule. Besides the schemes run by the Central/ State Government, special development package of Rs.1500 Crores (Rs.750 Crores each by the Central Government and State Government of Assam) has been agreed for BTC area.

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